

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/72/2016

NAME OF THE APPLICANT : MINT PROPERTIES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Petitioner

Amr

ORDER

Counsel for applicant present and submitted that in relation to the observations made by the RD in his report, he has filed a reply and also some case laws in support of his submissions. He made submissions, in part. For continuation of the same, time is extended at request. Put up on 23.11.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)